

Central Administrative Tribunal Principal Bench, New Delhi

OA No.1948/2018

New Delhi this the 21st day of May, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Pardeep Singh
Aged 48 years
S/o Shri Attar Singh
Working as Divisional Engineer in BSNL
Posted in Charkhi Dadri (Har.)
R/o Gali Advocate Dariyao Singh
Opp. Bus Stand, Charkhi Dadri (Har.) ... Applicant

(By Advocate:Shri Yogesh Sharma)

VERSUS

1. Bharat Sanchar Nigam Limited
Through the Chairman and Managing Director
Bharat Sanchar Bhawan, BSNL, Corporate Office
Harish Chander Mathur Lane
Janpath, New Delhi -I.
2. The AGM (Admn.)
BSNL Corporate Office
Harish Chander Mathur Lane
Janpath, New Delhi-I.
3. The Chief General Manager (Telecom)
Bharat Sanchar Nigam Limited
Haryana Circle, Ambala.
4. The General Manager (Finance)
Bharat Sanchar Nigam Limited
Haryana Circle, Ambala.
5. The General Manager (Telecom)
Bharat Sanchar Nigam Limited
Rohtak (Haryana).
...Respondents

O R D E R (Oral)

At the outset, learned counsel for the applicant, Shri Yogesh Sharma submitted that the applicant will be satisfied, if his representation dated 24.01.2018 (Annexure A/4) is decided by the respondents in a time bound manner.

2. In view of the above submission made before us by the learned counsel for the applicant, without going into the merits of the case, the respondents are directed to decide the representation of the applicant dated 24.01.2018 by way of passing a speaking and reasoned order in a span of three months from the date of receipt of a certified copy of this order, as per law. The OA is, accordingly, disposed of at the admission stage.

(Praveen Mahajan)
Member (A)

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